

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 21st November, 2019

S.O. 14 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Sh.Abdul Rashid Naib Tehsildar Balihote to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Ramban.

By Order of the Government.

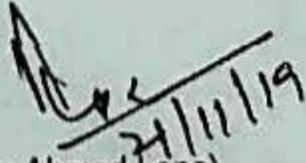
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

Dated :- 21-11-2019

No. LD(P)2007/Ramban

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Additional District Magistrate, Ramban. This is with reference to his letter No. ADMR/236 dated 14.09.2019
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Waseem Ahmed Lone)
Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.

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